NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/121/(IB)/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

SB1

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ORDER

Counsel for Petitioner present. As seen from order of 02.06.2017, Counsel for the Petitioner was directed to issue private notice to the Respondent and file proof of service of the notice by way of an affidavit by the next date of hearing. In spite of lapse of more than one month, the Petitioner has not complied with the said direction. The Registry is directed to issue fresh notice to the Respondent returnable by ten days and the Counsel for Petitioner is also directed to issue fresh private notice to the Respondent and file proof of service by way of an affidavit before the next date of hearing. Put up on 17.07.2017 at 10.30 A.M.

S. sirayarqheran_ (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)